

2012
HIGH COURT, CALCUTTA
APPELLATE SIDE

NOTIFICATION

No. 1700- RG

Dated, Calcutta, the 15th May, 2012

In terms of Advertisement No. 1388-RG dated 12.04.2012 it is notified for general information that the following Judicial Officers are found eligible to sit for Limited Competitive Examination, 2012 **for promotion to the Cadre of District Judge (Entry Level)**, provisionally, subject to the result of the cases pending before the Hon'ble Supreme Court of India in Malik Mazhar Sultan's Case (Civil Appeal No. 1867 of 2006), the Writ Petition filed by the W.B. Judicial Service Association (W.P. (C) No. 46/2007) and All India Judges' Case (W.P. (C) 1022 of 1989), now pending in the Hon'ble Supreme Court of India.

Sl. No.	Name of the Candidate	Present place of posting
1.	Shri Fatik Chandra Mondal	ACJM, Khatra, Bankura UOT as ACJM, Alipore, South 24-Pags.
2.	Shri Mahananda Das	ADJ, FTC-1, Basirhat, North 24-Parganas
3.	Smt. Arti Sharma Roy	ADJ, FTC-3, Basirhat, North 24-Pargana
4.	Shri Pradip Banerjee	ADJ, FTC-1, Contai, Purba Medinipur
5.	Smt. Sumitra Roy	ADJ, FTC-2, Siliguri, Darjeeling
6.	Shri Ashis Kumar Hazra	ADJ, FTC-1, Serampore, Hooghly
7.	Smt. Manjusri Mondal	CJM, Hooghly
8.	Shri Tarak Nath Bhagat	ADJ, FTC-2, Arambagh, Hooghly
9.	Shri Sudhir Kumar	ADJ, FTC-1, Rampurhat, Birbhum
10.	Shri Gopal Kumar Dalmia	ADJ, FTC-8, Alipore, South 24-Parganas
11.	Chowdhury Hefazat Karim	CJM, Alipore, South 24-Parganas UOT as CJM, Jalpaiguri.
12.	Shri Bidyut Kumar Roy	ADJ, FTC-3, Jangipur, Murshidabad.
13.	Shri Mahitosh Dutta	ADJ, FTC-5, Alipore, South 24-Parganas
14.	Shri Jyotirmoy Chandra	ACJM, Kandi, Murshidabad UOT as Judge, 4 th Bench, PSCC, Kolkata
15.	Shri Sandip Kumar Manna	CJM, Cooch Behar

16.	Shri Subhasis Ghosh	ADJ, FTC-3, Burdwan
17.	Smt. Dipali Shrivastwa	CJM, Dakshin Dinajpur
18.	Smt. Sujata Kharga	CJM, Suri, Birbhum UOT as Judge, 3rd Bench, PSCC, Kolkata
19.	Shri Manas Basu	ADJ, FTC-3, Rampurhat, Birbhum
20.	Shri Bibhuti Narayan Singh	ADJ, FTC-3, Berhampore, Murshidabad
21.	Shri Hidayatullah Bhutia	Judge, 2 nd Labour Court, Kolkata UOT as ACJM, Khatra, Bankura
22.	Shri Narendra Nath Dasgupta	ADJ, FTC-7, Bichar Bhawan, Kolkata
23.	Shri Debabrata Mukherjee	ADJ, FTC-4, Jalpaiguri
24.	Shri Sarajit Mazumder	ADJ, FTC-2, Cooch Behar
25.	Smt. Asima Pal	ADJ, FTC, Mal, Jalpaiguri
26.	Smt. Anita Mathur	CJM, Barasat, North 24-Pgs.
27.	Shri Sujit Mehrotra	ADJ, FTC-1, Barasat, North 24-Pgs.
28.	Shri Arun Kiran Bandyopadhyay	ADJ, FTC-2, Kalyani, Nadia
29.	Shri Dilip Kumar Das,	ADJ, FTC-3, Bongaon, North 24-Pgs.
30.	Yasmin Ahamed	CJM, Burdwan
31.	Shri Subhash Kr. Kar	ADJ, FTC-2, Howrah
32.	Shri Nandan Deb Barman	ADJ, FTC-2, Barrackpore, North 24-Pgs.
33.	Shri Bhaskar Bhattacharjee	ADJ, FTC-2, Malda
34.	Shri Gopal Chandra Karmakar	ADJ, FTC-3, Malda
35.	Shri Sanjay Mukhopadhyay	ADJ, FTC-4, Malda
36.	Shri Prabir Kumar Misra	ADJ, FTC-6, Malda
37.	Smt. Srimayi Kundu	Judge, 3 rd Bench, PSCC, Kolkata UOT as Civil Judge, Senior Division, Jalpaiguri Sadar
38.	Shri Gour Sundar Banerjee	ADJ, FTC-1, Arambagh, Hooghly
39.	Shri Suratheswar Mondal	ACJM, Baruipur, South 24-Pgs.
40.	Shri Subhra Bandyopadhyay	ACMM, Kolkata
41.	Shri Alope Kumar Choudhury	CMM, Kolkata
42.	Sk. Mohammad Reza	ADJ, FTC-3, Lalbagh, Murshidabad

43.	Shri Monojyoti Bhattacharyya	ADJ, FTC-3, Asansol, Burdwan
44.	Syed Neyazuddin Azad	ADJ, FTC, Katwa, Burdwan.
45.	Shri Mukul Kumar Kundu	ADJ, FTC-1, Uluberia, Howrah.
46.	Smt. Durga Khaitan	ADJ, FTC-5, Barasat, North 24-Pgs. .
47.	Smt. Sanchita Sarkar	ADJ, FTC-3, Jalpaiguri.
48.	Shri Uttam Kumar Nandy	ADJ, FTC-1, Krishnagar, Nadia.
49.	Yasmin Fatma	ADJ, FTC-3, Krishnagar, Nadia.
50.	Shri Kallol Chattopadhyay	ADJ, FTC-1, Ranaghat, Nadia.
51.	Shri Diptendranath Mitra	CJM, Alipore, South 24-Pgs.
52.	Shri Santanu Jha	ADJ, FTC-3, Sealdah, South 24-Pgs. UOT as ADJ, FTC-5, Malda
53.	Shri Anupam Mukherjee	ADJ, FTC-4, Alipore, South 24-Pgs.
54.	Shri Jeetendra Gupta	ADJ, FTC-6, Barrackpore, North 24-Pgs.
55.	Shri Bimal Kanti Bera	ADJ, FTC-2, Barasat, North 24-Pgs.
56.	Shri Pulak Kumar Kundu	ADJ, FTC-6, Alipore, South 24-Pgs.

Applications of other candidates stand rejected after scrutiny for non-fulfillment of eligibility criteria mentioned in the above advertisement.

Further information to all eligible candidates will follow in due course.

BY ORDER,

Sd/-
Ranjit Kumar Bag
Registrar General
&
Secretary, Selection Board,
High Court, Calcutta
15.05.2012